

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/529/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : GLOBAL COMMUNICATION SERVICES HOLDING LTD & 1
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES AND HOLDINGS LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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Mr. P. S. Raman, Sr. Adv.
with Mr. Arun Karthik Mohan
and Mr. Malak Bhat

Counsel for Petitioners

[Signature]

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Pawan Jhalath

Counsel for Respondents

[Signature]

ORDER

Court time is over. Matter is adjourned. Put up on 03.08.2017 at 10.30 A.M.

[Signature]

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

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[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)